

IN THE HIGH COURT OF KERALA AT ERNAKULAM

Present:

THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

&

THE HONOURABLE MR. JUSTICE SHAJI P.CHALY

WEDNESDAY, THE 1st DAY OF APRIL, 2020/12TH CHAITHRA, 1942

W.P.(C). TMP-4/2020

PETITIONER

Govindan Palikappil ,Aged 54, S/o S.K Raman,
Palikappil House, Ravaneshwaram P.O,
Beckal Fort, Kasargod District, Pin- 671316

Adv. Sri.S.Renjith

RESPONDENTS

1. Union of India,
Ministry of Home Affairs, North Block,
New Delhi, Pin-110001, Rep by its Secretary
2. Ministry of Road Transport and Highways
Transport Bhawan, 1, Parliament Street
New Delhi-110001 Rep by secretary
3. State of Karnataka
Vidhansoudha, Bangalore, Pin 560001
Rep by Chief Secretary
4. District collector
Dakshina Kannada District
District Collector Office, Bunder,
Mangalore, Karnataka 575001

5. State of Kerala
Secretariat, Thiruvanthapuram
Pin-695001, Rep by chief Secretary
6. District collector
Kasargode District. Civil Station,
Vidyanagar, Kasaragod, Pin- 671123
7. National Disaster Management Authority
Government of India, NDMA Bhawan, A-1, Safdarjung Enclave
New Delhi, Pin- 11002, Rep by its Member Secretary
8. Kerala State Disaster Management Authority
Vikas Bhavan, P.O, Observatory Hills,
Opposite Kanakakkunnu Palace, Nanthancodu,
Thiruvananthapuram, Pin695033 Rep by its Chairman
9. National Highway Authority of India
Regional office at No 2/2175-B, Krishna Kripa,
Aishwarya Road, Civil Station Post, Kozhikode, Pin- 673011
Rep by its Project Director

By Sri. Ranjith Thampan, Additional Advocate General
Adv. Sri. Jaishankar V. Nair , CGC , Adv. Sri. S . Manu

This Writ Petition having come up for orders on 01-04-2020, the Court on the same day passed the following :

A.K. JAYASANKARAN NAMBIAR, J.

&

SHAJI P. CHALY, J.

W.P.(C). TMP-4 OF 2020

Dated this the 1st day of April, 2020

ORDER

A.K. Jayasankaran Nambiar, J.

Post after three weeks along with W.P.(C) TMP-2/2020.

**A.K.JAYASANKARAN NAMBIAR
JUDGE**

**SHAJI P. CHALY
JUDGE**